

In the court of II ADDITIONAL SENIOR CIVIL JUDGE &  
J.M.F.C., DEVANAHALLI, Cause List - Dated 20-06-2020.

<b>MORNING SESSION</b>	
<b>HEARING</b>	
<b>Case No.</b>	<b>Plaintiff/Defendants Name</b>
1. O.S. 282/08	Nanjamma V/s. Ashwathappa
2. O.S. 1637/06	Ramaiah V/s. Channappa
3. O.S. 131/16	Krishnamurthy V/s. Hanumantharayappa
4. O.S. 199/16	Ramakka V/s. Rajanna
5. O.S. 222/08	Akkamma V/s. Bachegowda
6. O.S. 1019/07	Akkalappa V/s. Thimmarayappa
7. O.S. 372/14	Shivanna V/s. Ashwathanarayana
8. O.S. 143/10	Jayamma V/s. Nanjappa
9. O.S. 1500/06	Venkateshmurthy V/s. Amakka
<b>AFTERNOON SESSION</b>	
10. O.S. 280/17	Subbaiah V/s. Narayana
11. O.S. 38/08	Chikkamuniyappa V/s. Muniyappa
12. O.S. 1135/06	Lakshamma V/s. Pedakka
13. O.S. 383/20	Ravi V/s. Muninarayanappa
14. O.S. 620/09	Narayanappa V/s. Govt. of Karnataka
15. O.S. 355/12	Gopalakrishna V/s. Kachahalli Byrappa
16. O.S. 421/15	Lakshmipathi V/s. Chikkanna
<b>New Suits</b>	
17. O.S. 398/2020	Nethra M. V/s. Lakshamma
18. O.S. 399/2020	G. Amaranarayana V/s. R. Rajagopal
19. O.S. 401/2020	Nikhil V/s. Munishamappa
20. O.S. 402/2020	M. Lakshmaiah V/s. K. Channakeshava

(RAJASHEKAR)  
II Additional Senior Civil Judge and J.M.F.C.,  
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated  
28-05-2020 issued by Hon'ble High Court of Karnataka.